

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3297/2025	CHAITANYA GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /157 /2024 () //	
2	D-BLAPL/3299/2025	GHANA NAG @ CARTOON VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /86 /2023 () //	AOD20220004505C202500011
3	D-BLAPL/3300/2025	LINGARAJ DAS VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
4	D-BLAPL/3301/2025	ESWAR HIAL @ ESWARA HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 () //	
5	D-BLAPL/3303/2025	PABANA @ GOBINDA CHANDRA DASH VS STATE OF ODISHA	SURESH KUMAR JENA VS	RENGALI DAM SITE /184 /2024 () //	
6	D-BLAPL/3312/2025	AGASTI HARIJAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BIJEPUR /4 /2025 () //	AOR20220001615C202500012
7	D-BLAPL/3313/2025	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	NILGIRI /227 /2024 () //	
8	D-BLAPL/3314/2025	TERU @ BHOLA @ RABINARAYAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /223 /2024 () //	
9	D-BLAPL/3316/2025	CHHABI @ CHHABILA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 () //	
10	D-BLAPL/3319/2025	RAJU @ DUSMANTA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	VIKRAMPUR /5 /2014 () //	
11	D-BLAPL/3325/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //	AOR20220003722C202500002

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/3331/2025	TRINATH KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /72 /2023 () //	
13	D-BLAPL/3332/2025	BABI @ PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 () //	
14	D-BLAPL/3334/2025	BIKASH CHANDRA PATTANAIK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /315 /2024 () //	
15	D-BLAPL/3335/2025	PRADEEP BEERO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /99 /2024 () //	AOR20220001631C202500035
16	D-BLAPL/3336/2025	BISWAJIT SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BADAGODA P.S. /567 /2024 () //	
17	D-BLAPL/3337/2025	KISHOR @ KISHORE TIRKEY VS STATE OF ODISHA	SK. ZAFARULLA VS	BIRMITRAPUR /27 /2020 () //	
18	D-BLAPL/3338/2025	PRANABANDHU @ CHAMANA SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /4 /2025 () //	
19	D-BLAPL/3341/2025	SUNIL BEHERA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BAGDIA /220 /2024 () //	AOR20220000753C202500002
20	D-BLAPL/3342/2025	PUSHPARAJ KURRE VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /12 /2025 () //	
21	D-BLAPL/3346/2025	TINKAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
22	D-BLAPL/3348/2025	PRAMOD BEHERA @ PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	BHANJANAGAR /1212 /2024 () //	
23	D-BLAPL/3349/2025	PITABASH BHUYAN	BISWA RANJAN DAS	PATTAPUR (ASKA) /556 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3353/2025	RABINDRA SINGH @ RABI	DHARMENDRA SETHY	BALIAPAL /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3356/2025	B KRANTI	MANORANJAN PADHY	POTTANGI /120 /2024	AOD20220003086C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3358/2025	MILAN @ RAJIB KUMAR MOHAPATRA	MANAS KUMAR CHAND	NILGIRI /338 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3370/2025	AMIT SADANKE	SUSMITA PATTNAIK	LAXMISAGAR P.S. /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3374/2025	SAHADEV RAY	SEVATI SOREN	BRAJARAJNAGAR /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3379/2025	MOHAN BEHERA	MANOJ BIHARI DAS	BASELI SAHI PS /240 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3380/2025	PRAMOD SWAIN	JYOTIRMAYA SAHOO	GANGAPUR (ASKA) /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3382/2025	BIJAYA PRADHAN	JYOTIRMAYA SAHOO	KODALA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3383/2025	SANGRAM KESHARI PARIDA @ SANGRAM PARIDA	JYOTIRMAYA SAHOO	KODALA /482 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3385/2025	RAJA PAHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3386/2025	MINAKETAN SETHI	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	

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35	D-BLAPL/3389/2025	STATE OF ODISHA JOGENDRA KISHAN VS	AMLAN SHAKTI PAUL VS	// LAHUNIPADA /253 /2024 ()	
36	D-BLAPL/3391/2025	STATE OF ODISHA BHAGABAN DAS @ BHAGABAN DASH VS	JYOTIRMAYA SAHOO VS	// //0 ()	
37	D-BLAPL/3392/2025	STATE OF ODISHA AMIT KUMAR MOHANTY VS	RAJJEET ROY VS	// JALESWAR /477 /2024 ()	AOR20220001462C202500010
38	D-BLAPL/3393/2025	STATE OF ODISHA SK. AYUB VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /551 /2024 ()	
39	D-BLAPL/3394/2025	STATE OF ODISHA BIJAY JENA VS	OM KUMAR BALIARSINGH VS	// SAHID NAGAR P.S. /551 /2024 ()	
40	D-BLAPL/3396/2025	STATE OF ODISHA RIBU PANI VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /681 /2024 ()	
41	D-BLAPL/3397/2025	STATE OF ODISHA JASOBANTA PANDAB @ JEETU VS	KARUNAKAR GAYA VS	// SUNDARGARH TOWN /168 /2022 ()	
42	D-BLAPL/3398/2025	STATE OF ODISHA SIMON HIAL VS	PVS NANAJI ACHARYA VS	// KORAPUT TOWN /297 /2024 ()	AOR20220000211C202500010
43	D-BLAPL/3399/2025	STATE OF ODISHA SUDHIR NAYAK VS	RAGHUNATH DASMOHAPATRA VS	// BAGHAMARI /144 /2024 ()	
44	D-BLAPL/3403/2025	STATE OF ODISHA GAYATRI BEHERA @ PRADHAN VS	DEEPAK RANJAN PARIDA VS	// BRAMHA BARADA /198 /2024 ()	
45	D-BLAPL/3404/2025	STATE OF ODISHA RAHUL BARIK VS STATE OF ODISHA	PRINCE PATNAIK VS	// BARBIL /136 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

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46	D-BLAPL/3406/2025	GYANARANJAN TRIPATHY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	RAJGANGPUR /7 /2025 () //	
47	D-BLAPL/3408/2025	AMIT KUMAR DAS @ CHINTU @ GURUDEB @ KARABARA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /319 /2023 () //	
48	D-BLAPL/3409/2025	ANIL GARTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /90 /2022 () //	
49	D-BLAPL/3422/2025	RAMESH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHENDIPADA /48 /2024 () //	
50	D-BLAPL/3424/2025	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	//0 () //	
51	D-BLAPL/3430/2025	SESADEBA PATRA @ SHESADEV PATRA VS STATE OF ODISHA	GOREKHANATH DAS VS	NIRAKARPUR /178 /2023 () //	
52	D-BLAPL/3445/2025	ABDUL SALEEM VS STATE OF ODISHA	AJAYA NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /30 /2024 () //	
53	D-BLAPL/3446/2025	TALLHA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //	
54	D-BLAPL/3447/2025	BALUNKESWAR BEHERA @ PINTU VS STATE OF ODISHA	SURYAKANTA DASH VS	POTTANGI /115 /2017 () //	
55	D-BLAPL/3448/2025	TOFAN ROUT @ BAIKUNTHA ROUTRAY VS STATE OF ODISHA	DEBASNAN DAS VS	GOBINDAPUR /234 /2024 () //	
56	D-BLAPL/3449/2025	PINTU KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /295 /2023 () //	
57	D-BLAPL/3450/2025	SUKANTA KUMAR KUSHAL	SANDEEP RAJ PANDA	KEONJHAR TOWN /576 /2024	

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58	D-BLAPL/3452/2025	VS STATE OF ODISHA SUKANTA KUMAR KUSHAL	VS SANDEEP RAJ PANDA	() // KEONJHAR SADAR /367 /2024	
59	D-BLAPL/3453/2025	VS STATE OF ODISHA RAJENDRA PRASAD BARI	VS SANDEEP RAJ PANDA	() // KEONJHAR SADAR /367 /2024	
60	D-BLAPL/3455/2025	VS STATE OF ODISHA SUKANTA KUMAR KUSHAL	VS SANDEEP RAJ PANDA	() // KEONJHAR TOWN /574 /2024	
61	D-BLAPL/3456/2025	VS STATE OF ODISHA SIBA HANS	VS RABINDRA NATH PRUSTY	() // SINAPALI /314 /2022	
62	D-BLAPL/3457/2025	VS STATE OF ODISHA RAJENDRA PRASAD BARI	VS SANDEEP RAJ PANDA	() // KEONJHAR TOWN /572 /2024	
63	D-BLAPL/3458/2025	VS STATE OF ODISHA RAJENDRA PRASAD BARI	VS SANDEEP RAJ PANDA	() // KEONJHAR TOWN /577 /2024	
64	D-BLAPL/3460/2025	VS STATE OF ODISHA RAJENDRA PRASAD BARI	VS SANDEEP RAJ PANDA	() // KEONJHAR SADAR /603 /2024	
65	D-BLAPL/3461/2025	VS STATE OF ODISHA JYOTIRMAYA PARIDA	VS AKSHAYA KUMAR SAHOO	//0 () //	
66	D-BLAPL/3462/2025	VS STATE OF ODISHA SUKANTA KUMAR KUSHAL	VS SANDEEP RAJ PANDA	() // KEONJHAR TOWN /577 /2024	
67	D-BLAPL/3463/2025	VS STATE OF ODISHA SURAJ KUMAR SAH	VS BISWAJIT NAYAK	() // PLANTSITE /166 /2020	
68	D-BLAPL/3464/2025	VS STATE OF ODISHA RAJENDRA PRASAD BARI	VS SANDEEP RAJ PANDA	() // KEONJHAR TOWN /571 /2024	

ORISSA HIGH COURT

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69	D-BLAPL/3468/2025	STATE OF ODISHA RAGHUNATH HANSDA VS	RAJ KUMAR ROUT VS	// Maitri Vihar PS /24 /2025 ()	
70	D-BLAPL/3469/2025	STATE OF ODISHA SUKANTA KUMAR KUSHAL VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /571 /2024 ()	
71	D-BLAPL/3470/2025	STATE OF ODISHA SUKANTA KUMAR KUSHAL VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /572 /2024 ()	
72	D-BLAPL/3471/2025	STATE OF ODISHA SUKANTA KUMAR KUSHAL VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /603 /2024 ()	
73	D-BLAPL/3472/2025	STATE OF ODISHA MOHAMMAD TABRIZ ALLAM @ MOHAMMAD TABRIZ VS	SANDEEP RAJ PANDA VS	// GHATAGAON /232 /2024 ()	
74	D-BLAPL/3474/2025	STATE OF ODISHA RAJENDRA PRASAD BARI VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /576 /2024 ()	
75	D-CMAPL/4425/2025	STATE OF ODISHA SUMITRA DEVI AGRAWAL VS	ADV. VS	// () //	
76	D-CMAPL/4542/2025	STATE BANK OF INDIA, BOLANGIR LALITA MOHAN KAR VS	AMBIKA PRASAD RAY VS	// () //	
77	D-CMAPL/4552/2025	STATE OF ODISHA DEBI PRASAD BAL VS	CHITA RANJAN SAHU VS	// () //	
78	D-CMP/4370/2025	PRASANTI BAL CHINARI SUBASH @ SUBBA RAO SUBUDHI VS	UMESH CHANDRA PATNAIK VS	// () //	
79	D-CMP/4427/2025	WARALAXMI SUBUDHI DEBENDRA KUMAR BILAS VS	DWARIKA PRASAD MOHANTY VS	// () //	
		BINOD BIHARI PATTNAIK		//	

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80	D-CMP/4437/2025	SERVANTS OF THE PEOPLE SOCIETY, NEW DELHI VS NIRANJAN RATH	PRAMOD KUMAR TRIPATHY VS	// 0 //	
81	D-CMP/4446/2025	BANWARILAL AGARWALLA @ BANWARILAL BAGARIA VS SITA DEVI BAGARIA	ADV. DIPANI MISRA VS	// 0 //	
82	D-CMP/4461/2025	M/S. SUKANTI ENTERPRISES,CUTTACK VS JAYANTA KUMAR SWAIN	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001850C202500001
83	D-CMP/4506/2025	BIJAYA KUMAR SWAIN VS CHAKRADHA SWAIN	JAYADEBA BEHERA VS	// 0 //	
84	D-CMP/4520/2025	ABANTI KUMARI MOHAPATRA VS SWAPNARANI JEMS	AJIT KU. TRIPATHY VS	// 0 //	
85	D-CMP/4537/2025	GOPAL CHANDSRA SAHOO @ TIWARY VS UMESH KUMAR JOSHI	PRAVASH CHANDRA JENA VS	// 0 //	
86	D-CMP/4538/2025	NARAYAN PRASAD MOHANTY VS NIRMALA KUMAR MOHANTY	DHIRENDRA KUMAR DAS VS	// 0 //	
87	D-CONTC/4367/2025	AJAYA KUMAR NAYAK VS SIDHARTHA SHANKAR SWAIN,COLLECTOR,PURI	PARSURAM DAS VS	// 0 //	
88	D-CONTC/4369/2025	DEEPAK KUMAR JENA VS PRACHITANAYA GIRI,DISTRICT EDUCATION OFFICER,BALASORE	SUSHANTA KUMAR MISHRA VS	// 0 //	
89	D-CONTC/4398/2025	PREMALATA DAS VS SHALINI PANDIT, IAS	SATYABRATA SATASPATHY VS	// 0 //	
90	D-CONTC/4400/2025	SUNIL KUMAR MISHRA VS SHALINI PANDIT, IAS	SATYABRATA SATAPATHY VS	// 0 //	
91	D-CONTC/4401/2025	BINODA KUMAR NANDA	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/4403/2025	BIJOY LAKSHMI MISHRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
93	D-CONTC/4404/2025	BASANTA KUMAR KAR	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/4407/2025	BHAKTA BANDHU LENKA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
95	D-CONTC/4408/2025	DURYODHAN MAHANTA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
96	D-CONTC/4410/2025	NRUSINGH CHARAN ROUT	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
97	D-CONTC/4411/2025	NABAGHANA PALEI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
98	D-CONTC/4428/2025	BHASKAR SAHOO	ADV.	//	
		VS	VS	0	
		SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA,CUTTACK		//	
99	D-CONTC/4444/2025	ANURADHA PARIDA	ADV.	//	
		VS	VS	0	
		BASANTA KUMAR NAYAK,DISTRICT EDUCATION OFFICER,KENDRAPARA		//	
100	D-CONTC/4445/2025	ANURADHA PARIDA	ADV.	//	
		VS	VS	0	
		BASANTA KUMAR NAYAK,DISTRICT EDUCATION OFFICER,KENDRAPARA		//	
101	D-CONTC/4448/2025	JAGANNATH SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		PREM CHANDRA CHAUDHARY,IAS		//	
102	D-CONTC/4452/2025	AJAY KUMAR PATTANAİK	BIJAYALAXMI SAHOO	//	
		VS	VS	0	

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103	D-CONTC/4473/2025	PRAMOD KAR,BLOCK EDUCATION OFFICER,PURI BHIKARI CHARAN PANDA VS	ADV. VS	// // 0	
104	D-CONTC/4477/2025	SATYA RANJAN MISHRA,DIRECTOR,ELEMENTARY EDUCATION,KHURDA T.DAMAYANTY VS	ADV. VS	// // 0	
105	D-CONTC/4480/2025	BALAKRUSHNA ROUT,BRANCH MANAGER,SBI,GAJAPATI PRAMILA DEI VS	ADV. VS	// // 0	
106	D-CONTC/4484/2025	ARAVIND AGRAWAL,IAS SUBASINI DAS VS	ADV. VS	// // 0	
107	D-CONTC/4486/2025	SHUBHA SARMA,SECRETARY WOMAN AND CHILD DEVELOPMENT,BBSR,KHORDHA PUSHPALATA SARANGI VS	ADV. VS	// // 0	
108	D-CONTC/4487/2025	BIBHUDUTTA BASANTA,PRINCIPAL ACCOUNTANT GENERAL,BBSR,KHURDA GOBINDA CHANDRA SUNAMAJHI VS	ADV. VS	// // 0	
109	D-CONTC/4505/2025	SARAT CHANDRA SABARA,OAS,TAHASILDAR,KANDHAMAL PRADEEP KUMAR MISHRA VS	GOPINATH MISHRA VS	// // 0	
110	D-CONTC/4522/2025	ANU GARG,IAS PANKAJINI NAYAK VS	ADV. VS	// // 0	
111	D-CONTC/4526/2025	SURENDRA KUMAR,IAS KANANBALA SWAIN VS	ADV. VS	// // 0	
112	D-CONTC/4528/2025	BIJAY KUMAR PATRA,CHIEF DISTRICT MEDICAL OFFICER,GANJAM DIPTI REKHA PATRA VS	ADV. VS	// // 0	
113	D-CONTC/4530/2025	BIJAYA KUMAR PATRA SUNANDA DALAI VS	ADV. VS	// // 0	
		BIJAYA KUMAR PATRA,CHIEF DISTRICT MEDICAL OFFICER,GANJAM		//	

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114	D-CONTC/4533/2025	SAGARIKA NAIK VS BIJAY KUMAR PATRA,CHIEF DISTRICT MEDICAL OFFICER,GANJAM	ADV. VS	// ()	
115	D-CONTC/4536/2025	TAPTI MANDAL NAYAK VS BIJAYA KUMAR PATRA,CHIEF DISTRICT MEDICAL OFFICER,GANJAM	ADV. VS	// ()	
116	D-CONTC/4539/2025	SABITA NAYAK VS BIJAY KUMAR PATRA,CHIEF DISTRICT MEDICAL OFFICER,GANJAM	ADV. VS	// ()	
117	D-CONTC/4546/2025	SUDHIR KUMAR SAHOO VS RASHID KHAN,ADDL. SECRETARY S. AND M.E DEPTT.	ADV VS	// ()	AOR20220001586C202500013
118	D-CONTC/4547/2025	ANJANA KUMARI SINGH VS ASWASTH S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOR20220001535C202500020
119	D-CONTC/4548/2025	PRATAP KISHOR PANDA VS GIRISH S.N, SECRETARY PANCHAYATI RAJ AND D.W DEPTT.	ADV VS	// ()	AOR20220001535C202500021
120	D-CONTC/4569/2025	RAJKISHORE PARIDA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
121	D-CONTC/4572/2025	MALLIKA DANDSENA VS RAGHURAM R LYER,OAS	ADV. VS	// ()	
122	D-CONTC/4575/2025	SHISHIR KUMAR BEHERA VS ANU GARG,IAS	ADV. VS	// ()	
123	D-CRLA/3343/2025	JASMAN KANDULANA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	GOVINDPUR /68 /2023 ()	
124	D-CRLA/3347/2025	KALIA GOUDA@RAGHUNATH GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NUAGAM (PATRAPUR) /87 /2023 ()	
125	D-CRLA/3355/2025	KAMAL CHARAN SAHOO	AMITAV TRIPATHY	NAYAGARH /115 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/3359/2025	RANJAN KUMAR SAHOO	AMITAV TRIPATHY	NAYAGARH /115 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/3365/2025	LAXMI GOUDA	SAUBHAGYA KETAN NAYAK	DIGAPAHANDI /159 /2017	AOR20220001207C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/3366/2025	LAXMI GOUDA	SAUBHAGYA KETAN NAYAK	DIGAPAHANDI /159 /2017	AOR20220001207C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/3368/2025	LAXMI GOUDA	SAUBHAGYA KETAN NAYAK	DIGAPAHANDI /159 /2017	AOR20220001207C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLA/3405/2025	BAHANA BEHERA	BIKRAM CHANDRA GHADEI	PIPLI /175 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLA/3414/2025	LUKU @ NARENDRA BEHERA	PABITRA KUMAR NAYAK	BISOI /51 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/3418/2025	ARUN KUMAR BEHERA	DEBASNAN DAS	MARSHAGHAI /363 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMA/3322/2025	SRIKANT KUMAR ACHARYA	BIGYAN KUMAR SHARMA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMA/3434/2025	PADMINI NATH	ABHIMANYU PARIDA	JAJPUR ROAD /585 /2024	
		VS	VS	()	
		NABAKISHORE NATH		//	
135	D-CRLMC/3291/2025	JAYARAM DUDUM	RABINARAYAN NAYAK	JODA /63 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/3296/2025	OM PRASAD BEHERA	PRIYA RANJAN SINGH	CHATRAPUR /899 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/3298/2025	STATE OF ODISHA MILAN @ ABHISEK NAYAK VS	SURESH KUMAR JENA VS	// KAKATAPUR /13 /2019 ()	
138	D-CRLMC/3305/2025	STATE OF ODISHA RANJITA SAHU@DHARITRI SAHU VS	MOHAMMED MUSTAQ ANSARI VS	// MAHILA PS SAMBALPUR /42 /2023 ()	
139	D-CRLMC/3306/2025 CRLMC/474/2025	STATE OF ODISHA CHITTARANJAN SENAPATI VS	SUBHASHREE SEN VS	// BHUBANESWAR VIGILANCE /20 /2004 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000083/2007	
140	D-CRLMC/3308/2025	STATE OF ODISHA(VIG.) SUSANTA DAS@KALIA VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /305 /2019 ()	
141	D-CRLMC/3318/2025	STATE OF ODISHA MANA BINDHANI @ MANOJ BINDHANI VS	SANJAY KUMAR DAS VS	// CHANDIPUR /62 /2024 ()	
142	D-CRLMC/3324/2025	STATE OF ODISHA STATE OF ODISHA VS	UDIT RANJAN JENA ,A.G.A VS	// R.UDAYAGIRI /110 /2023 ()	LOD20240000172C202500080
143	D-CRLMC/3372/2025	SALANA RAJU RAJESH KUMAR SAHOO VS	RABI NARAYAN MOHANTY VS	// BADAGODA P.S. /2 /2025 ()	
144	D-CRLMC/3376/2025	STATE OF ODISHA ASIS KUMAR PRADHAN VS	HRUDANANDA MOHAPATRA VS	// MAHILA P.S.(BBSR) /138 /2023 ()	
145	D-CRLMC/3402/2025	STATE OF ODISHA ALLAUDIN KHAN VS	KABIR KUMAR JENA VS	// CUTTACK SADAR /240 /2021 ()	
146	D-CRLMC/3420/2025	STATE OF ODISHA KESARI NAIK@KESHARI NAIK VS	MANOJ KUMAR PANDA VS	// JAIPATNA /76 /2013 ()	
147	D-CRLMC/3421/2025	STATE OF ODISHA ANIL KUMAR DEY VS	MANOJ KUMAR MOHANTY VS	// SORO /294 /2023 ()	
		PRATAP KUMAR MUDULI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/3443/2025	MANJULATA JENA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	MAHILA P.S.(BBSR) /63 /2011 () //	
149	D-CRLMP/3339/2025	INDIRA DUTT VS STATE OF ODISHA	LALATENDU DAS VS	//0 () //	
150	D-CRLMP/3363/2025	SAGAR KUNDA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	//0 () //	
151	D-CRLMP/3410/2025	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
152	D-CRLMP/3425/2025	BIMAL KUMAR MISHRA VS SAIBALINI MISHRA	NIRANJAN BISWAL VS	//0 () //	
153	D-CRLMP/3427/2025	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
154	D-CRLMP/3433/2025	NABAKISHOR SETH VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //	
155	D-CRLMP/3439/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 () //	
156	D-CRLREV/3378/2025	KHAGESWAR DAS @ KHAGESWAR BHAGABAT DAS VS BIJAYALAXMI DAS	SPRADEEP KUMAR DAS VS	// () //	AOR20220001207C202500016
157	D-CRLREV/3417/2025	SIRAJ KUMAR SINGH VS STATE OF ODISHA	GOREKHANATH DAS VS	//0 () //	
158	D-CRLREV/3428/2025	DAMODAR PRADHANI VS STATE OF ODISHA(VIG.)	RAJIB RATH VS	BHUBANESWAR VIGILANCE /25 /2009 () //	
159	D-FAO/4385/2025	MANAGER LEGAL, NEW INDIA ASSURANCE COMPANY LIMITED	SOHAM CHANDRA SAMANTARAY	//	AOR20220001406C202500003

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-FAO/4386/2025	SUDARSHAN MOHANTY DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, CUTACK	CHANDRANATH KRAY	//	AOR20220001406C202500002
		VS	VS	()	
161	D-FAO/4511/2025	GITANJALI MALLICK UPENDRANATH PARIDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
162	D-MACA/4379/2025	STATE OF ODISHA NATIONAL INSURANCE CO. LTD., SAMBALPUR	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
163	D-MACA/4454/2025	BED PADHAN D.M., UNITED INDIA INSURANCE CO. LTD., BALASORE	RAAMESH CH. SAHOO - 1	//	
		VS	VS	()	
164	D-MACA/4476/2025	MALATIMANI NAIK HARA @ HARADHAN SINGH	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
165	D-MATA/4433/2025	CHANDRI BINDHANI PRASAD BEHERA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	()	
166	D-OTAPL/4384/2025	URMILA BEHERA COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	REKHA KANTI SATAPATHY, SR.S.C	//	AOR20220001780C202500012
		VS	VS	()	
167	D-OTAPL/4564/2025	M/S. KALINGA SPONGE IRON LIMITED PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, Bhubaneswar	REKHA KANTI SATAPATHY, SR.S.C	//	AOR20220001780C202500013
		VS	VS	()	
168	D-OTAPL/4568/2025	M/S. K V MOHAN RAO AND COMPANY PVT LTD. PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, Bhubaneswar	REKHA KANTI SATAPATHY, SR.S.C	//	AOR20220001780C202500014
		VS	VS	()	
169	D-RPFAM/4458/2025	M/S. K V MOHAN RAO AND COMPANY PVT LTD. LUIA LIPIUSPA SAMAL	BIJAYA KUMAR ROUTRAY	//	
		VS	VS	()	
170	D-RSA/4455/2025	SUBHASIS DAS MOHAPATRA GAYADHAR NAYAK	SOUGAT DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RVWPET/4419/2025	BISWANATH UPADHYAYA DR. PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// // 0 //	
172	D-TRP(C)/4494/2025	NIKITA PRADHAN VS BULU KISHAN	BIJAYA KUMAR RAGADA VS	// 0 //	
173	D-TRP(C)/4560/2025	SOUBHAGINI BEHERA VS KASINATH DAS	SANJIB SWAIN VS	// 0 //	
174	D-TRP(C)/4570/2025	M/S. SIDHARTH CONTSTRUCTION AND TRADING PVT VS STATE OF ODISHA	MITABENI SARKA VS	// 0 //	
175	D-TRP(C)/4579/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT VS STATE OF ODISHA	MITABENI SARKA VS	// 0 //	
176	D-WA/4363/2025	STATE OF ODISHA VS PRATAP KUMAR SINGH	SANJAY RATH,A.G.A VS	// 0 //	LOD20240000172C202500079
177	D-WA/4365/2025	STATE OF ODISHA VS HARA PRASAD BHOI	SATYABRATA MOHANTY,A.G.A VS	// 0 //	LOD20240000200C202500086
178	D-WA/4395/2025	PRAFULLA CHANDRA JENA VS SATWAKI DAS	DEVI PRASAD DASH VS	// 0 //	
179	D-WA/4414/2025	PRINCIPAL SECY, S.S AND E.P.D DEPTT VS SITARAM DAKUA	BIMBISAR DASH, A.G.A. VS	// 0 //	LOD20240000200C202500087
180	D-WA/4417/2025	STATE OF ODISHA VS KAMAL BARAN LENKA	BIBEKANANDA NAYAK, A.G.A. VS	// 0 //	LOD20240000194C202500084
181	D-WA/4430/2025	BHASKAR CHANDRA MOHAPATRA VS A.G.M. AND DISCIPLINARY AUTHORITY, UCO BANK, BHAGALPUR	SURENDRA NATH PANDA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/4459/2025	KALPANA MAHARANA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500009
183	D-WA/4501/2025	MALATI PANDA VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// 0 //	
184	D-WA/4519/2025	INDRADYUMNA SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
185	D-WA/4540/2025	STATE OF ODISHA VS SURYAMANI DAS	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //	LOD20240000200C202500088
186	D-WA/4596/2025	ARATI PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// 0 //	
187	D-WP(C)/4358/2025	RABI CHANDRA DHARUA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
188	D-WP(C)/4359/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500009
189	D-WP(C)/4360/2025	ABANI KUMAR BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
190	D-WP(C)/4361/2025 WP(C)/3410/2025	BRAJA KISHORE BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500010
191	D-WP(C)/4362/2025	KHIROD BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500011
192	D-WP(C)/4364/2025	SANKAR MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500012
193	D-WP(C)/4366/2025	LAGNAJIT SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202500010

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/4368/2025	SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, MAHARANA	VISHOR KUMAR PANNA G.A	//	LOD20240000194C202500083
		VS	VS	0	
		REGIONAL PROVIDENT FUND, COMMISSIONER II, KEONJHAR		//	
195	D-WP(C)/4371/2025	MIR KAMARUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/4372/2025	MIR MOHIUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
197	D-WP(C)/4373/2025	MANAS KUMAR DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4374/2025	MIR ALLAUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
199	D-WP(C)/4375/2025	NAIMA KHANAM	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
200	D-WP(C)/4376/2025	MAMATA BHOLA	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4377/2025	MIR NIZAMUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/4378/2025	SANTOSH KUMAR BEHERA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/4380/2025	SONU AGRAWAL	UPENDRA KUMAR SAMAL	//	
	WP(C)/3389/2025	VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/4381/2025	PRAVASH CHANDRA MAHAPATRA	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202500003
	WP(C)/3463/2025	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/4382/2025	STATE OF ODISHA PRABHAKAR PRADHAN VS	SIBA PRASAD SWAIN VS	// // 0	
206	D-WP(C)/4383/2025	STATE OF ODISHA BIKARTAN SETHI VS	BANSHIDHAR SATAPATHY VS	// // 0	
207	D-WP(C)/4387/2025 WP(C)/3423/2025	STATE OF ODISHA DURYADHAN BARAL VS	BIDYADHAR MANSING VS	// // 0	
208	D-WP(C)/4388/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
209	D-WP(C)/4389/2025	STATE OF ODISHA SUDIP KUMAR PANDA VS	LALIT KUMAR MAHARANA VS	// // 0	
210	D-WP(C)/4390/2025	STATE TRANSPORT AUTHORITY, CUTTACK SARASWATI UPADHYAY VS	MANAMOHAN PATTANAYAK VS	// // 0	
211	D-WP(C)/4391/2025	STATE OF ODISHA FIROJ KUMAR TURUK VS	LALIT KUMAR MAHARANA VS	// // 0	
212	D-WP(C)/4392/2025 WP(C)/3460/2025	STATE TRANSPORT AUTHORITY, CUTTACK SANYASI PRADHAN VS	ADWITIYA SATPATHY VS	// // 0	
213	D-WP(C)/4393/2025	STATE OF ODISHA PARTHA PARTIM KARMAKAR VS	LAXMIKANTA TRIPATHY VS	// // 0	
214	D-WP(C)/4394/2025	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH , KALINGA NAGAR PRADYUMANA KUMAR MOHAPATRA VS	LAXMIKANTA TRIPATHY VS	// // 0	
215	D-WP(C)/4396/2025	STATE OF ODISHA UMAKANTA SWAIN VS	AMIYA KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/4397/2025 WP(C)/3398/2025	GITANJALI MALLA @ PARIDA VS MEMBER BOARD OF REVENUE, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //	
217	D-WP(C)/4399/2025	NARENDRA KUMAR SA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
218	D-WP(C)/4402/2025	AKSHAYA KUMAR RAY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
219	D-WP(C)/4405/2025	DR. AKULANANDA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/4406/2025	KRUSHNA CHANDRA PANDY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
221	D-WP(C)/4409/2025	BIJAY KUMAR BALIARSINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
222	D-WP(C)/4412/2025	ABHISEK HALDAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
223	D-WP(C)/4413/2025	MAHANTA KAUSAL KISHORE DAS VS THE COMMISSIONER OF ENDOWMENTS, ORISSA, BBSR	SUNKURU SUDHAKAR RAO VS	// 0 //	
224	D-WP(C)/4415/2025 WP(C)/3414/2025	CUTTACK CHRISTIAN EDUCATION BOARD VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
225	D-WP(C)/4416/2025	BIJAY KUMAR RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
226	D-WP(C)/4418/2025	BIDYADHAR MOHANTY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	
227	D-WP(C)/4420/2025	PRAKASH KUMAR PALAI	BANABIHARI RAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4421/2025	DR. SANTANU KUMAR BEHERA	HARMOHAN DHAL	//	
		VS	VS	0	
		BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA		//	
229	D-WP(C)/4422/2025	LAXMI SETHY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4423/2025	SANKAR BEHERA	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/4424/2025	DILLIP BAL	GYANESWAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/4426/2025	WAGA PADIAMI	GOPINATH MISHRA	//	
		VS	VS	0	
		COLLECTOR MALKANGIRI		//	
233	D-WP(C)/4429/2025	THE EXECUTIVE ENGINEER ELECTRICAL, NUAPADA	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		SARADA CHARAN PANDA		//	
234	D-WP(C)/4431/2025	DINABANDHU MOHANTY	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/4432/2025	RAJENDRA NARAYAN JENA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4434/2025	NISHAKAR KHUNTIA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4435/2025	GURUKRUPA PUBLIC SCHOOL, NABARANGPUR	BUDHADEV ROUTRAY	//	
	WP(C)/3420/2025	VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4436/2025	MINAKSHI PRADHAN	BIJAY JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/4438/2025	STATE OF ODISHA SULOCHANA SAHOO VS	ADHIRAJ MOHANTY VS	// // 0	
240	D-WP(C)/4439/2025	STATE OF ODISHA BHANJA COLLEGE OF NURSING, GANJAM VS	SIDHESWAR MALLIK VS	// // 0	
241	D-WP(C)/4440/2025	STATE OF ODISHA AMULYA KUMAR NAYAK VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202500007
242	D-WP(C)/4441/2025 WP(C)/3466/2025	STATE OF ODISHA BRAHMANANDA JATA VS	PARSURAM PANDA VS	// // 0	
243	D-WP(C)/4442/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR HIRABATI PADHAN VS	BISWAJIT PRADHAN VS	// // 0	AOR20220001728C202500002
244	D-WP(C)/4443/2025	UNION OF INDIA NARENDRA KUMAR SAHOO VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
245	D-WP(C)/4447/2025	STATE OF ODISHA LALATA KISHOR BEHERA VS	BIPIN KUMAR NAYAK VS	// // 0	
246	D-WP(C)/4449/2025	STATE OF ODISHA MANOJ KUMAR JAIN VS	SAROJA KANTA SAMAL VS	// // 0	
247	D-WP(C)/4450/2025	STATE OF ODISHA KISHORE CHANDRA PRADHAN VS	ATUL TRIPATHY VS	// // 0	
248	D-WP(C)/4451/2025	ODISHA STAFF SELECTION COMMISSION, BBSR SURENDRANATH MALLICK VS	ASHIS KUMAR MISHRA VS	// // 0	
249	D-WP(C)/4453/2025	STATE OF ODISHA RANGALATA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/4456/2025	M/S TRIVENI ENGINEERS, KEONJHAR VS ASSESSING AUTHORITY, CT AND GST CIRCLE, KEONJHAR	AJIT KUMAR ROY VS ASSESSING AUTHORITY, CT AND GST CIRCLE, KEONJHAR	// 0 //	
251	D-WP(C)/4457/2025	M/S BABULU PATEL VS COMMISSIONER GST AND CENTRAL EXCISE	AJIT KUMAR ROY VS COMMISSIONER GST AND CENTRAL EXCISE	// 0 //	
252	D-WP(C)/4460/2025	SATYABADI PADHI VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS STATE OF ODISHA	// 0 //	AOR20220001248C202500002
253	D-WP(C)/4462/2025	MANORAMA PANDA VS STATE OF ODISHA	LINGARAJ DASH VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/4463/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/4464/2025	BENUDHAR SHARMA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/4465/2025	M/S. SOUL ENERGY PVT LTD. VS UNION OF INDIA	SIDHARTH SHANKAR PADHY VS UNION OF INDIA	// 0 //	AOR20220001248C202500003
257	D-WP(C)/4466/2025	BASANTA KUMAR SATAPATHY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/4467/2025	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/4468/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/4469/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/4470/2025	PRAVANSHU SEKHAR MANDAL	AJAY KUMAR TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4471/2025	RANGALATA BEHERA	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE, CUTTACK		//	
263	D-WP(C)/4472/2025	SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/4474/2025	SMRUTI RANJAN PARIJA	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4475/2025	DEBIPRASANNA NAYAK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/4478/2025	TRILOCHAN NAYAK	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE, CUTTACK		//	
267	D-WP(C)/4479/2025	SUNITA PATTANAYAK	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/4481/2025	NEHA POWER SOLUTION, CUTTACK	BIBHUTI BHUSAN NANDA	//	
		VS	VS	0	
		NUTAN AGARWAL AUTHORISED OFFICER OF ICICI BANK LTD., KOLKATA		//	
269	D-WP(C)/4482/2025	TRILOCHAN NAYAK	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE, CUTTACK		//	
270	D-WP(C)/4483/2025	DEBAKI MAHAKUD	SADASIVA PATRA (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/4485/2025	M/S. NILAKANTHESWAR CONSTRUCTION, ANGUL	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		ADDL. COMMISSIONER OF CT AND GST (APPEAL), CUTTACK		//	
272	D-WP(C)/4488/2025	BABITA SAHOO	ASHIT KUMAR DASH	//	
	WP(C)/3473/2025	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/4489/2025	STATE OF ODISHA SAMIR KUMAR MALLIK VS	TRILOCHAN BARIK VS	// // ()	
274	D-WP(C)/4490/2025	RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL , CUTTACK SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // ()	
275	D-WP(C)/4491/2025 WP(C)/3481/2025	STATE OF ODISHA CHITTARANJAN PAHI VS	DEBAKANTA MOHANTY VS	// // ()	
276	D-WP(C)/4492/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // ()	
277	D-WP(C)/4493/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // ()	
278	D-WP(C)/4495/2025	STATE OF ODISHA M/S SHIVA CEMENT LTD., SUNDARGARH VS	SARADA PRASAD SARANGI VS	// // ()	
279	D-WP(C)/4496/2025	UNION OF INDIA SANKARSANA SAMANTARAY VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202500001
280	D-WP(C)/4497/2025	STATE OF ODISHA ANUSAYA BEHERA VS	BHASKAR SAMANTARAY VS	// // ()	
281	D-WP(C)/4498/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // ()	
282	D-WP(C)/4499/2025	STATE OF ODISHA SAMBHUNATH ROUL VS	GOPABANDHU MISRA VS	// // ()	AOR20220001297C202500042
283	D-WP(C)/4500/2025	STATE OF ODISHA DR. SUBHANGA KISHORE DAS VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202500005
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/4502/2025	SRIKANTA KUMAR CHHOTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
285	D-WP(C)/4503/2025	SUSHIL KUMAR SAHU VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, DHENKANAL	BASUDEV BARIK VS	// () //	
286	D-WP(C)/4504/2025	BHARAT KUMAR ROUSTRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
287	D-WP(C)/4507/2025	SRIKANTA KUMAR PATTANAİK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //	
288	D-WP(C)/4508/2025	KUMAR SWAMI CHITTARANJAN MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
289	D-WP(C)/4509/2025	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500043
290	D-WP(C)/4510/2025	SIVANARAYAN JENA VS CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL, ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202500002
291	D-WP(C)/4512/2025	M/S. L K BROTHERS INFRASTRUCTURE VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500008
292	D-WP(C)/4513/2025	KAILASH CHANDRA SUTAR VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	BASUMATI PRADHAN VS	// () //	
293	D-WP(C)/4514/2025	JAYADEB NAYAK BEHERA @ JAYA DEV NAYAK BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
294	D-WP(C)/4515/2025	SUBASH CHANDRA DAS VS UNION OF INDIA	AMITABH MISHRA VS	// () //	
295	D-WP(C)/4516/2025	DEEPAK KUMAR HOTA	SURESH CHANDRA DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		TAHASILDAR BONTH		//	
296	D-WP(C)/4517/2025	PRASANT SWAIN	BASUMATI PRADHAN	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA		//	
297	D-WP(C)/4518/2025	LAXMI KANTA PADHI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/4521/2025	ASHIMA RAO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/4523/2025	RAJIV LOCHAN MAHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		THE VICE CHANCELLOR CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//	
300	D-WP(C)/4524/2025	BISHNU NARAYAN PANY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/4525/2025	UMESH CHANDRA SAMANTA	GHANASHYAM DASH	//	AOD20240000821C202500008
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/4527/2025	PRAVAKAR PUHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/4529/2025	HARISH CHANDRA PATRO	ATUL TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/4531/2025	SATYAPRIYA PRADHAN	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/4532/2025	PRAMOD KUMAR ROUT	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/4534/2025	JAYANTI PARIDA	DURGESH NARAYAN RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ORISSA		//	
307	D-WP(C)/4535/2025	ASHOK KUMAR BEHERA	KHIROD KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/4541/2025	PRASANTA NAYAK	GYANESWAR SATPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/4543/2025	DIBYA DARSHAN DALAI	AMLAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/4544/2025	UTKAL KUMAR ROUT	RAGHUNATH BISWAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
311	D-WP(C)/4545/2025	RAMESH CHANDRA PANDA	BHARAT JALLI	//	AOD20240000581C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/4549/2025	RATIKANTA MOHAPATRA	PRAKASH CHANDRA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/4550/2025	FALGUNI @ FAGUNI BADHEI	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		MOHANADI COAL FIELDS LTD., SAMBALPUR		//	
314	D-WP(C)/4551/2025	M/S. JAY DURGA SECURITY AND SERVICES, BBSR	SUDARSAN BEHERA	//	
		VS	VS	()	
		DIRECTOR INDIAN COUNCILOR AGRICULTURAL RESEARCH (ICAR) CENTRE, BARAMUNDA, KHURDHA		//	
315	D-WP(C)/4553/2025	LALANA MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/4554/2025	TAPAS KUMAR SAHOO	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/4555/2025	SABITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, SUNDARGARH		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/4556/2025	DR.HRUSHIKESH MEHER VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
319	D-WP(C)/4557/2025	M/S. CREATION AND CREATIONS LLP, MAYURBHANJAL SAHOO VS COMMISSIONER (APPEALS), GST, CX AND CUSTOMS, BBSR	MAJAL SAHOO VS	// 0 //	
320	D-WP(C)/4558/2025	SIBAYN MOHANTY VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
321	D-WP(C)/4559/2025	PRASANTA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
322	D-WP(C)/4561/2025	JAYANTI KUMBHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
323	D-WP(C)/4562/2025	M/S B.I.INFRASTRUCTURE LLP VS THE EXECUTIVE ENGINEER (ELECT) TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
324	D-WP(C)/4563/2025	RABINDRA KUMAR BARIK VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
325	D-WP(C)/4565/2025	RAKESH KUMAR MALLICK VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// 0 //	
326	D-WP(C)/4566/2025	M/S. BINAYA CONSTRUCTION, ANUGUL VS ADDI. COMMISSIONER OF STATE TAX., ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //	
327	D-WP(C)/4567/2025	SANGRAM KESHARI BEHERA VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //	
328	D-WP(C)/4571/2025	BHASKAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
329	D-WP(C)/4573/2025	JAYASHREE NAYAK	BRAJA MOHAN SARANGI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/4574/2025	RAJALAXMI MOHAPATRA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/4576/2025	KONARK JUTE LTD, CUTTACK	PARTHA SARATHI ACHARYA	//	
		VS	VS	0	
		THE REGIONAL PROVIDENT FUNDCOMMISSIONER-II, CUTTACK		//	
332	D-WP(C)/4577/2025	KAMALA PRADHAN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/4578/2025	SADASIBA KABI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/4580/2025	MANORANJAN BISWAL	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		SANTOSH KUMAR NATH		//	
335	D-WP(C)/4581/2025	NARENDRA PRADHAN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/4582/2025	PRATAP MOHANTY @ PRATAP KUMAR MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	0	
		SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR		//	
337	D-WP(C)/4583/2025	SANTILATA GOCHHAYAT	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/4584/2025	MANDA PAPA RAO	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/4585/2025	MALATI PRADHAN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/4586/2025	HIRANYA KESHARI PANDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/4587/2025	STATE OF ODISHA KANCHANABALA SAHOO VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
342	D-WP(C)/4588/2025	STATE BANK OF INDIA, MAHARSI COLLEGE ROAD, BBSR PADMANAV MALLIK VS	AKSHAYA KUMAR SAHOO VS	// // 0	
343	D-WP(C)/4589/2025	STATE OF ODISHA ANIMA DASH VS	SUKANTA KUMAR DALAI VS	// // 0	
344	D-WP(C)/4590/2025	STATE OF ODISHA SUBHRANSU MISHRA VS	ALOK KUMAR PANDA VS	// // 0	
345	D-WP(C)/4591/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR M/S AKHANDALAMANI DISTRIBUTOR VS	SIDHARTH MALLICK VS	// // 0	
346	D-WP(C)/4592/2025	AUTH OFFICER CUM CHIEF MANAGER , BANK OF BARODA ANSHUMAN APAT VS	BIJAY KUMAR PARIDA VS	// // 0	
347	D-WP(C)/4593/2025	STATE OF ODISHA PAPUN DASH VS	MADAN MOHAN DAS VS	// // 0	
348	D-WP(C)/4594/2025	STATE OF ODISHA ANSHUMAN APAT VS	BIJAY KUMAR PARIDA VS	// // 0	
349	D-WP(C)/4595/2025	STATE OF ODISHA IDMA KURAMI VS	DR. BINODA KUMAR MISHRA VS	// // 0	
350	D-WP(C)/4597/2025	UNION OF INDIA M/S. S.S.CONTRUCTION CO., PURI VS	SUKANTA KUMAR DALAI VS	// // 0	
351	D-WP(C)/4598/2025	STATE OF ODISHA M/S.URMILA BUILDERS PVT.LTD, BBSR VS	SUKANTA KUMAR DALAI VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :31/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WPCRL/3330/2025	SK MEHERBAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //	
353	D-ABLAPL/3290/2025	SANJAY @ SANJAY KUMAR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /15 /2025 () //	
354	D-ABLAPL/3292/2025	ANATH SAHU VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	KHALLIKOTE /1053 /2024 () //	
355	D-ABLAPL/3293/2025	AMAR BHOLA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 () //	
356	D-ABLAPL/3294/2025	BIBHUDHANANDA HOTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /17 /2025 () //	
357	D-ABLAPL/3295/2025	RAMESH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /529 /2024 () //	
358	D-ABLAPL/3302/2025	PRANATI ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	TIHIDI /553 /2024 () //	
359	D-ABLAPL/3304/2025	CHIKU HARIPAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /680 /2022 () //	
360	D-ABLAPL/3307/2025	ANANTA DAS @ ANANTA KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /203 /2024 () //	
361	D-ABLAPL/3309/2025	SANJAYA KUMAR BISWAL @ BABU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /31 /2025 () //	
362	D-ABLAPL/3310/2025	SUNIL KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /31 /2025 () //	
363	D-ABLAPL/3311/2025	ARUN KUMAR ROUL @ BANTY	SUSANTA KUMAR ROUT	KAMAKHYANAGAR /36 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3315/2025	AKSHAYA KUMAR SAHOO	BISWARANJAN DALAI	CUTTACK SADAR /58 /2025	AOR20220003722C202500001
	ABLAPL/1308/2025	VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3317/2025	BIJAY KUMAR SAHU @ BIJAYA SAHU	PRASANTA KUMAR PANDA	JARADA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3320/2025	SATISH KUMAR SINDIRI @ SATEESH	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3321/2025	JAMBESWAR BISWAL	SANJIT MISHRA	SATYABADI /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3323/2025	NRUSINGHA DALAI @ MAKARA	SANJIT MISHRA	PURI SADAR /577 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3326/2025	SANTOSH KUMAR DIGAL	RAMDAS ACHARY	CHANDRASEKHARPUR /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3327/2025	CHANDRA SEKHAR TRIPATHY	SANGRAM JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3328/2025	BIKASH PRADHAN	BISWARANJAN DALAI	ABHAYACHANDPUR /9 /2025	AOR20220003722C202500004
	ABLAPL/1309/2025	VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/3329/2025	AJAYA KUMAR DALAI @ AJAYA DALAI	CHANDAN MISHRA	BALIMI /224 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/3333/2025	NILANCHALA PANDA	BISWOJEET LENKA	/ /0	
	ABLAPL/1313/2025	VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/3340/2025	PRABHASH KU MALLICK	SUSANTA KUMAR SAHU	ATTABIRA /10 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/3344/2025	STATE OF ODISHA JAKIR HOSEN CHOUDHARY VS	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /26 /2025 ()	
376	D-ABLAPL/3345/2025	STATE OF ODISHA RAJAT PATRA VS	HARIPAD MOHANTY VS	// GOBINDAPUR /126 /2024 ()	
377	D-ABLAPL/3350/2025	STATE OF ODISHA A .CHANDRA SEKHAR @ CHINU VS	MANORANJAN PADHY VS	// JEYPORE TOWN /25 /2025 ()	AOD20220003086C202500027
378	D-ABLAPL/3351/2025	STATE OF ODISHA RAMA CHANDRA BHUYAN VS	BHOKALI SETHI VS	// KODALA /348 /2022 ()	AOR20220002897C202500001
379	D-ABLAPL/3352/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	SAPAN KUMAR LENKA VS	// AIRPORT /17 /2025 ()	
380	D-ABLAPL/3354/2025	STATE OF ODISHA SRIMATI MALLICK VS	MIHIR KANTA RATH VS	// PIPLI /34 /2025 ()	
381	D-ABLAPL/3357/2025	STATE OF ODISHA SIKHINA RANI BENYA @ SHIKHINA BENYA VS	SURYAKANTA DWIBEDI VS	// KHATIGUDA /1 /2025 ()	
382	D-ABLAPL/3360/2025	STATE OF ODISHA ANIL MAHARANA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /363 /2024 ()	
383	D-ABLAPL/3361/2025	STATE OF ODISHA KAILASH BEHERA VS	RATNAKAR SAMANTASINGHAR VS	// INFOVALLY UPD BHUBANESWAR /16 /2025 ()	
384	D-ABLAPL/3362/2025	STATE OF ODISHA SHAKTI NAIK VS	BIKASH CHANDRA PARIJA VS	// DHENKANAL SADAR /989 /2024 ()	
385	D-ABLAPL/3364/2025	STATE OF ODISHA SUDHIRA BEHERA @ SUDHIR BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// KANTABANIA PS /216 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/3367/2025	PRASANT DEHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /22 /2025 () //	
387	D-ABLAPL/3369/2025	PHULA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /360 /2019 () //	
388	D-ABLAPL/3371/2025	SANJIT SAMANTASINGHAR VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHURDA SADAR /180 /2024 () //	
389	D-ABLAPL/3373/2025	JILU SAMAL VS STATE OF ODISHA	PRADIPTA BEURA VS	RASOL /19 /2025 () //	
390	D-ABLAPL/3375/2025	G. JEJA RAO @ AZAM VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /507 /2024 () //	
391	D-ABLAPL/3377/2025	KANHA ROUT VS STATE OF ODISHA	DILLIP KUMAR MALLIK VS	RASOL /19 /2025 () //	
392	D-ABLAPL/3381/2025	SUNIL MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /29 /2025 () //	
393	D-ABLAPL/3384/2025	MAMATA BALABANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /17 /2025 () //	
394	D-ABLAPL/3387/2025	MANMOHAN PARIDA VS STATE OF ODISHA	MANORANJAN PADHI VS	NACHUNI /9 /2025 () //	
395	D-ABLAPL/3388/2025	TARACHANDA PANDE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LATHOR /272 /2024 () //	
396	D-ABLAPL/3390/2025	TUKUNA KUMAR SAHU VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	MUNIGUDA /14 /2025 () //	
397	D-ABLAPL/3395/2025	NEHA PAUL @ NEHA CHANDRA	BIJAYA KUMAR RAGADA	ORIENT /222 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/3400/2025	NILU RANA	BIJAY KUMAR BEHERA	SAINTALA /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/3401/2025	DEBASISH SWAIN @ BABUNA	SATYA NARAYAN MISHRA 4	MARINE KASIA /9 /2025	AOR20220001615C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/3407/2025	MANASH BHOI	RASHMIKANTA MAHALIK	BADAGODA P.S. /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/3411/2025	HEMANTA KUMAR MOHANTY	SUDARSAN BEHERA	RANPUR /347 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/3412/2025	PRAKASH CHANDRA BISWAL	BHARAT JALLI	CRRI /17 /2025	AOD20240000581C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/3413/2025	WASIM AKHTAR KHAN	GAJENDRANATH ROUT	SPL.TASK FORCE /5 /2021	AOR20220004106C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/3415/2025	HARIBANSHA BHOI @ HARI	SAROJ KUMAR MISHRA	KANTAMAL /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3416/2025	NIRANJAN NAYAK	SUDARSAN BEHERA	RANPUR /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3419/2025	HATUA RANA	SAROJ KUMAR MISHRA	KANTAMAL /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3423/2025	GOUTAM KANHAR	SAROJ KUMAR MISHRA	KANTAMAL /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3426/2025	GOPALA BHOI	SAROJ KUMAR MISHRA	MANAMUNDA /346 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3429/2025	STATE OF ODISHA MAHENDRA DEEP VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /209 /2024 ()	
410	D-ABLAPL/3431/2025	STATE OF ODISHA PREMANANDA DAS VS	SADASIVA PATRA (1) VS	// CANTONMENT ROAD /13 /2025 ()	AOD20230000737C202500006
411	D-ABLAPL/3432/2025	STATE OF ODISHA LAKHINDRA @ LAXMINDRA BASTIA VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /205 /2024 ()	
412	D-ABLAPL/3435/2025	STATE OF ODISHA KARTIK BEHERA @ KARTIK VS	SRITAM MOHANTY VS	// K.NUAGAON /41 /2025 ()	
413	D-ABLAPL/3436/2025	STATE OF ODISHA PREMANANDA DAS VS	SADASIVA PATRA (1) VS	// CANTONMENT ROAD /11 /2025 ()	AOD20230000737C202500005
414	D-ABLAPL/3437/2025	STATE OF ODISHA RAJANIKANTA CHOUDHURY VS	DOLAGOBINDA MOHAPATRA VS	// BADAGODA P.S. /40 /2025 ()	
415	D-ABLAPL/3438/2025	STATE OF ODISHA KESHABA BAGHA VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /213 /2024 ()	
416	D-ABLAPL/3440/2025	STATE OF ODISHA PRAFULLA KARMI VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /217 /2024 ()	
417	D-ABLAPL/3441/2025	STATE OF ODISHA ABAKASH MAHANTY @ ABANIKANTA MAHANTY VS	SOUBHAGYA SWAIN VS	// BELPARA /19 /2025 ()	
418	D-ABLAPL/3442/2025	STATE OF ODISHA AJU @ SK. AZHARUDDIN VS	PRAKASH CHANDRA DASH VS	// PARADEEP LOCK /153 /2020 ()	
419	D-ABLAPL/3444/2025	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	KSHIROD KUMAR ROUT VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/3451/2025	UTTAM DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /287 /2024 () //	
421	D-ABLAPL/3454/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /17 /2025 () //	
422	D-ABLAPL/3459/2025	LAMBODHAR ROUTH VS STATE OF ODISHA	BRUNDABAN ROUTH VS	RAJKANIKA /41 /2025 () //	
423	D-ABLAPL/3465/2025	RAMAKANTA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	CHANDABALI /37 /2025 () //	
424	D-ABLAPL/3466/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /22 /2025 () //	
425	D-ABLAPL/3467/2025	MADILA KRISHNAYA @ M. KRISHNAYA @ KRISHNA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /16 /2025 () //	
426	D-ABLAPL/3473/2025	BANTY BARADA @ BUNTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /528 /2024 () //	AOD20240000364C202500010

ORISSA HIGH COURT

MISC CASES FILED on :31/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/3322/2025 CRLMA/ /	SRIKANT KUMAR ACHARYA MP	BIGYAN KUMAR SHARMA	2/2025
2	D-ARBP/53273/2024 ARBP/10/2025	PUNAMDEVI INFRAHEIGHTS LLP, JHARKH MP	PRANDEEP KUMAR BHATTACHARYA	5/2025
3	D-OTAPL/24964/2024 OTAPL/28/2024	PRINCIPAL COMMNR., CGST AND CENTRAL EXCISE MP	PRANJAN KUMAR MOHANTY, B.B.SR.(SR.SC)	13/2025
4	D-OTAPL/4384/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRAN KUMAR SATAPATHY, SR.S.C	14/2025
5	D-OTAPL/4564/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRAN KUMAR SATAPATHY, SR.S.C	15/2025
6	D-OTAPL/4568/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRAN KUMAR SATAPATHY, SR.S.C	16/2025
7	D-OTAPL/4568/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRAN KUMAR SATAPATHY, SR.S.C	17/2025
8	D-SA/5/1995 SA/5/1995	SRI RAJ KISHORE MOHA MP		18/2025
9	D-SA/170/1998 SA/170/1998	STATE MP	A.S.C	19/2025
10	D-SA/170/1998 SA/170/1998	STATE MP	A.S.C	20/2025
11	D-SA/170/1998 SA/170/1998	STATE MP	A.S.C	21/2025
12	D-CRLMP/3425/2025 CRLMP/ /	BIMAL KUMAR MISHRA MP	NIRANJAN BISWAL	32/2025
13	D-CRLMP/3439/2025 CRLMP/ /	PURUSOTTAM NAYAK MP	LALIT KUMAR MAHARANA	33/2025
14	D-CONTC/38/2018 CONTC/38/2018	BATAKRUSHNA SAHOO MP		39/2025
15	D-CONTC/17397/2024 CONTC/3614/2024	RABINARAYAN MISHRA MP	SOMA PATTNAIK	40/2025
16	D-RVWPET/4419/2025 RVWPET/ /	DR. PRASANTA KUMAR MOHANTY MP	JANMEJAYA KATIKIA	41/2025
17	D-RVWPET/55051/2024 RVWPET/33/2025	SUBHALAXMI MISHRA MP	DILLIP KUMAR MOHANTY	42/2025
18	D-RVWPET/54648/2024 RVWPET/12/2025	BHASKAR SWAIN MP	SUKANTA KUMAR NAYAK	43/2025
19	D-RPFAM/37515/2024 RPFAM/253/2024	SAROJ KUMAR NAYAK MP	BASUDEV PUJARI	65/2025
20	D-RPFAM/4458/2025 RPFAM/ /	LUISA LIPIUSPA SAMAL MP	BIJAYA KUMAR ROURTRAY	66/2025
21	D-CMAPL/4425/2025 CMAPL/ /	SUMITRA DEVI AGRAWAL MP	ADV.	71/2025
22	D-CMAPL/4552/2025 CMAPL/ /	DEBI PRASAD BAL MP	CHITA RANJAN SAHU	72/2025
23	D-FAO/2952/2025 FAO/ /	BISHNUPRIYA GOUDA MP	BIRANCHI NARAYAN RATH	74/2025
24	D-FAO/1200/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO .LTD.,KHAMRAB MP	PRANJAN KUMAR MAHALI	75/2025
25	D-FAO/4385/2025 FAO/ /	MANAGER LEGAL, NEW INDIA ASSURANCE CO. LTD.,CUTTACK MP	CHITRAN KUMAR SATAPATHY	76/2025
26	D-FAO/2164/2025	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK	ADYALI KHAN	

27	FAO/ / D-FAO/4386/2025	MP DIVISIONAL MANAGER, NEW INDIA ASSOCIATION OF ENGINEERS AND ARCHITECTS	77/2025
28	FAO/ / D-MATA/655/2025	MP SIBASIS JENA	78/2025
29	MATA/ / D-MATA/655/2025	MP SIBASIS JENA	81/2025
30	MATA/ / D-MATA/4433/2025	MP PRASAD BEHERA	82/2025
31	D-CRLREV/3378/2025 CRLREV/ /	MP KHAGESWAR DAS @ KHAGESWAR BHAGABATHUR	83/2025
32	D-CRLREV/3428/2025 CRLREV/ /	MP DAMODAR PRADHANI	88/2025
33	D-BLAPL/834/2025 BLAPL/311/2025	MP ANIRBAN PATTNAIK	89/2025
34	D-BLAPL/32245/2024 BLAPL/11034/2024	MP AKSHAD SHARAD GOSAVI	144/2025
35	D-BLAPL/39259/2024 BLAPL/265/2025	MP MIZAN SK	145/2025
36	D-BLAPL/29043/2024 BLAPL/10210/2024	MP MUKESH NAG	146/2025
37	D-BLAPL/32997/2024 BLAPL/11126/2024	MP JYOTI RANJAN SAGAR @ RAJA	147/2025
38	D-BLAPL/23635/2024 BLAPL/8035/2024	MP BHAGYADHAR NAYAK @ BHAGYABAN	148/2025
39	D-BLAPL/11302/2024 BLAPL/3729/2024	MP RAKESH BEHERA @ RAKES BEHERA	149/2025
40	D-BLAPL/9208/2022 BLAPL/9208/2022	MP SALAYADU DILESHU DORA	150/2025
41	D-BLAPL/8112/2021 BLAPL/8112/2021	MP CHANDAN AKASH MOHANTY	151/2025
42	D-RSA/22403/2024 RSA/149/2024	MP GURUBARI SING	152/2025
43	D-RSA/22403/2024 RSA/149/2024	MP GURUBARI SING	158/2025
44	D-RSA/22403/2024 RSA/149/2024	MP GURUBARI SING	159/2025
45	D-RSA/40526/2024 RSA/340/2024	MP BHANUMATI NAYAK	160/2025
46	D-RSA/55034/2024 RSA/62/2025	MP NARASINGHA SAHU	161/2025
47	D-RSA/88/2006 RSA/88/2006	MP PARAMESWAR CHHURA	162/2025
48	D-RSA/88/2006 RSA/88/2006	MP PARAMESWAR CHHURA	M/S.SATYA N.MOHAPATRA, M/S SAMIR KU. MISHRA, J. PRDHAN, P.S 163/2025
49	D-RSA/290/2019 RSA/290/2019	MP SURENDRA BEHERA	M/S.SATYA N.MOHAPATRA, M/S SAMIR KU. MISHRA, J. PRDHAN, P.S 164/2025
50	D-RSA/40/2017 RSA/40/2017	MP PARSURAM PATRA	SAMIR KUMAR MISHRA 165/2025
51	D-CMP/4370/2025 CMP/ /	MP CHINARI SUBASH @ SUBBA RAO SUBUDHIMESH CHANDRA PATNAIK	M/S.SAMIR KU.MISHRA 166/2025
52	D-CMP/4427/2025 CMP/ /	MP DEBENDRA KUMAR BILAS	180/2025
53	D-CMP/4446/2025 CMP/ /	MP BANWARILAL AGARWALLA @ BANWARISANDIPAN MISHRA	DWARIKA PRASAD MOHANTY 181/2025
54	D-CMP/32258/2024 CMP/839/2024	MP HRUSHI CHANDRA NAIK	182/2025
55	D-CMP/4089/2025 CMP/ /	MP MANORANJAN RATH	RABINDRA KUMAR SAHOO 183/2025
56	D-CMP/4461/2025 CMP/ /	MP M/S. SUKANTI ENTERPRISES,CUTTACK	KISHORE CHANDRA RAJGURU MOHAPATRA 184/2025
57	D-CMP/4461/2025 CMP/ /	MP M/S. SUKANTI ENTERPRISES,CUTTACK	SATRUGHNA DASH (A) 185/2025
		MP	SATRUGHNA DASH (A) 186/2025

58	D-CMP/4538/2025 CMP/ /	NARAYAN PRASAD MOHANTY MP	DHIRENDRA KUMAR DAS	187/2025
59	D-ABLAPL/25271/2024 ABLAPL/9393/2024	PRIYABRATA NAYAK MP	SATYAPRAKASH DHAL	282/2025
60	D-ABLAPL/25271/2024 ABLAPL/9393/2024	PRIYABRATA NAYAK MP		283/2025
61	D-ABLAPL/1044/2025 ABLAPL/462/2025	ROHAN ANKA MP		284/2025
62	D-ABLAPL/196/2025 ABLAPL/126/2025	SK. RAJA MP		285/2025
63	D-ABLAPL/14921/2021 ABLAPL/14921/2021	SUMAN AGRAWAL MP	SATABDI SAMANTRAY	286/2025
64	D-ABLAPL/1366/2025 ABLAPL/664/2025	RAJA BEHERA MP	RAJESH RANJAN SAHOO	287/2025
65	D-ABLAPL/1109/2025 ABLAPL/517/2025	RAJ KRISHNA MISHRA MP	HIMANSHU SEKHAR MISHRA	288/2025
66	D-ABLAPL/37207/2024 ABLAPL/14231/2024	BILI KHAN @ SAFIK KHAN MP	ANWAR HUSSEN	289/2025
67	D-ABLAPL/39215/2024 ABLAPL/67/2025	RAMA CHANDRA JENA @ GANESH JENA MP		290/2025
68	D-ABLAPL/15079/2024 ABLAPL/5304/2024	SUDHIR PALAI @ SUDHIR KUMAR PALAI MP		291/2025
69	D-ABLAPL/16271/2021 ABLAPL/16271/2021	LILI PRADHAN MP		292/2025
70	D-ABLAPL/39335/2024 ABLAPL/9/2025	BIJU JENA @ BIJU @ BIJAY KUMAR JENA MP		293/2025
71	D-ABLAPL/38858/2024 ABLAPL/14963/2024	SK. KALU @ SK. SAPAJUDHIN MP		294/2025
72	D-ABLAPL/2117/2025 ABLAPL/852/2025	MANOJ DEHURY MP		295/2025
73	D-ABLAPL/1063/2025 ABLAPL/479/2025	SK. MUSTAK@MITU MP		296/2025
74	D-ABLAPL/19287/2017 ABLAPL/19287/2017	KAILASH JENA@KAILASH CHANDRA JENA MP		297/2025
75	D-ABLAPL/20932/2024 ABLAPL/7354/2024	BHABAGRAH @ BHABAGRAHI DIGAL MP		298/2025
76	D-ABLAPL/15589/2022 ABLAPL/15589/2022	PRAVAT NAIK MP		299/2025
77	D-CRLMC/3291/2025 CRLMC/ /	JAYARAM DUDUM MP	RABINARAYAN NAYAK	372/2025
78	D-CRLMC/2690/2025 CRLMC/434/2025	BABINA@SUDHANSU BEHERA MP	DEEPAK KU SAHOO	373/2025
79	D-CRLMC/3296/2025 CRLMC/ /	OM PRASAD BEHERA MP	PRIYA RANJAN SINGH	374/2025
80	D-CRLMC/38785/2024 CRLMC/ /	SANGHAMITRA DAS MP	SHANTI PRAKASH MOHANTY	375/2025
81	D-CRLMC/1772/2025 CRLMC/ /	BASUDEV MOHAPATRA MP	DILLIP KUMAR RAY	376/2025
82	D-CRLMC/3318/2025 CRLMC/ /	MANA BINDHANI @ MANOJ BINDHANI MP	SANJAY KUMAR DAS	377/2025
83	D-CRLMC/3372/2025 CRLMC/ /	RAJESH KUMAR SAHOO MP	RABI NARAYAN MOHANTY	378/2025
84	D-CRLA/622/2015 CRLA/622/2015	ZULU@RAJA@SARAT SAHOO@SARAT KUMAR SAHOO@VED, SRINIVAS DEVASHIS PANDA), MP		378/2025
85	D-CRLMC/3376/2025 CRLMC/ /	ASIS KUMAR PRADHAN MP	HRUDANANDA MOHAPATRA	379/2025
86	D-CRLA/355/2015 CRLA/355/2015	BISWANATH BEHERA@VELAR MP		379/2025
87	D-CRLMC/1405/2024 CRLMC/285/2024	MANISH MAHARANA MP		380/2025
88	D-CRLA/12364/2024 CRLA/405/2024	SANTOSH DALEI MP	HIMANSHU SEKHAR MISHRA	380/2025
89	D-CRLMC/3421/2025	ANIL KUMAR DEY	MANOJ KUMAR MOHANTY	

	CRLMC/ /	MP		381/2025
90	D-CRLA/3355/2025 CRLA/ /	KAMAL CHARAN SAHOO MP	AMITAV TRIPATHY	381/2025
91	D-CRLMC/39004/2024 CRLMC/41/2025	ABHIMANYU BEHERA MP		382/2025
92	D-CRLA/3359/2025 CRLA/ /	RANJAN KUMAR SAHOO MP	AMITAV TRIPATHY	382/2025
93	D-CRLA/3359/2025 CRLA/ /	RANJAN KUMAR SAHOO MP	AMITAV TRIPATHY	383/2025
94	D-CRLA/3149/2025 CRLA/ /	KURESU BADARAITA MP	JYOTIRMAYA SAHOO	384/2025
95	D-CRLA/3355/2025 CRLA/ /	KAMAL CHARAN SAHOO MP	AMITAV TRIPATHY	385/2025
96	D-CRLA/3405/2025 CRLA/ /	BAHANA BEHERA MP	BIKRAM CHANDRA GHADEI	386/2025
97	D-CRLA/3405/2025 CRLA/ /	BAHANA BEHERA MP	BIKRAM CHANDRA GHADEI	387/2025
98	D-CRLA/336/2019 CRLA/336/2019	RAMESH CHANDRA PRADHAN MP	RAJENDRA KUMAR PRADHAN	388/2025
99	D-MACA/1514/2025 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., BARGARISHI MP	KUMAR MISHRA	388/2025
100	D-CRLA/3414/2025 CRLA/ /	LUKU @ NARENDRA BEHERA MP	PABITRA KUMAR NAYAK	389/2025
101	D-MACA/1515/2025 MACA/ /	M/S NATIONAL INSURANCE CO .LTD., BARGARISHI MP	KUMAR MISHRA	389/2025
102	D-MACA/4379/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., SAMBAPUR MP	PRANOD KUMAR TRIPATHY	390/2025
103	D-CRLA/3414/2025 CRLA/ /	LUKU @ NARENDRA BEHERA MP	PABITRA KUMAR NAYAK	390/2025
104	D-CRLA/3418/2025 CRLA/ /	ARUN KUMAR BEHERA MP	DEBASNAN DAS	391/2025
105	D-MACA/54634/2024 MACA/151/2025	D.M., ORIENTAL INSURANCE CO.LTD., KHURDA MP	ANUSANTA KUMAR MAHALI	391/2025
106	D-CRLA/3418/2025 CRLA/ /	ARUN KUMAR BEHERA MP	DEBASNAN DAS	392/2025
107	D-MACA/54634/2024 MACA/151/2025	D.M., ORIENTAL INSURANCE CO.LTD., KHURDA MP	ANUSANTA KUMAR MAHALI	392/2025
108	D-CRLA/3418/2025 CRLA/ /	ARUN KUMAR BEHERA MP	DEBASNAN DAS	393/2025
109	D-MACA/1887/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANAPUR MP	ANUSANTA KUMAR MAHALI	393/2025
110	D-CRLA/39073/2024 CRLA/41/2025	ASUTOSH CHAMPATHY MP	SIDDHARTH GOUTAM DAS	394/2025
111	D-MACA/54149/2024 MACA/162/2025	KABITA PATANAYAK MP	DEBASISH PATNAIK	394/2025
112	D-MACA/54143/2024 MACA/ /	LINA TOPPO MP	DEBASISH PATNAIK	395/2025
113	D-MACA/54143/2024 MACA/ /	LINA TOPPO MP	DEBASISH PATNAIK	396/2025
114	D-MACA/54149/2024 MACA/162/2025	KABITA PATANAYAK MP	DEBASISH PATNAIK	397/2025
115	D-MACA/54102/2024 MACA/ /	D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD. MP	ANUSANTA KUMAR MAHALI	398/2025
116	D-MACA/3587/2025 MACA/ /	KAILASH PANDA MP	HIMANSHU SEKHAR MISHRA	399/2025
117	D-MACA/4454/2025 MACA/ /	D.M., UNITED INDIA INSURANCE CO. LTD. MP	RAMESH SAHOO	400/2025
118	D-MACA/212/2011 MACA/212/2011	O.I.CO.LTD MP		401/2025
119	D-MACA/4476/2025 MACA/ /	HARA @ HARADHAN SINGH MP	ARJUNA CHARANA BEHERA	402/2025
120	D-MACA/54582/2024 MACA/158/2025	CHOLA MS GENERAL INSURANCE CO LTD., KOLKATA MP		403/2025

121	D-MACA/54582/2024 MACA/158/2025	CHOLA MS GENERAL INSURANCE CO LTD, MP	KOLKATA	404/2025
122	D-MACA/54610/2024 MACA/159/2025	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	405/2025
123	D-MACA/54610/2024 MACA/159/2025	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	406/2025
124	D-MACA/54619/2024 MACA/160/2025	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	407/2025
125	D-MACA/54619/2024 MACA/160/2025	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	408/2025
126	D-WA/4363/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	860/2025
127	D-WA/4363/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	861/2025
128	D-WA/4365/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	862/2025
129	D-WA/4365/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	863/2025
130	D-WA/49741/2024 WA/3191/2024	DHIRENDRA PUHAN MP	SANJIB MOHANTY	864/2025
131	D-WA/4395/2025 WA/ /	PRAFULLA CHANDRA JENA MP	DEVI PRASAD DASH	865/2025
132	D-WA/492/2021 WA/492/2021	STATE OF ODISHA MP	ADDL. GOVT. ADV.	866/2025
133	D-WA/4501/2025 WA/ /	MALATI PANDA MP	PRAKASH CHANDRA MISHRA	867/2025
134	D-WA/2682/2025 WA/ /	TIRTHA CHARAN PATRA MP	BHARAT JALLI	868/2025
135	D-WA/2624/2025 WA/ /	MANOJ KUMAR PANDA MP	HARA PRASAD RATH	869/2025
136	D-WA/4540/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	870/2025
137	D-WA/4540/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	871/2025
138	D-WA/4414/2025 WA/ /	PRINCIPAL SECY, S.S AND E.P.D DEPTT MP	BIMBISAR DASH, A.G.A.	872/2025
139	D-WA/4414/2025 WA/ /	PRINCIPAL SECY, S.S AND E.P.D DEPTT MP	BIMBISAR DASH, A.G.A.	873/2025
140	D-WA/4414/2025 WA/ /	PRINCIPAL SECY, S.S AND E.P.D DEPTT MP	BIMBISAR DASH, A.G.A.	874/2025
141	D-WA/4417/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	875/2025
142	D-WA/4417/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	876/2025
143	D-WA/4417/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	877/2025
144	D-WA/4596/2025 WA/ /	ARATI PRADHAN MP	SAMIR KUMAR MISHRA,(SR.ADV.)	878/2025
145	D-WP(C)/4358/2025 WP(C)/ /	RABI CHANDRA DHARUA MP	SHASHANKA SHEKHAR PATRA	1848/2025
146	D-WP(C)/53383/2024 WP(C)/32827/2024	KHULANA DEI MP	PRAFULLA KUMAR MOHAPATRA	1849/2025
147	D-WP(C)/4376/2025 WP(C)/ /	MAMATA BHOLA MP	KISHORE KUMAR MISHRA	1850/2025
148	D-WP(C)/4380/2025 WP(C)/3389/2025	SONU AGRAWAL MP	UPENDRA KUMAR SAMAL	1851/2025
149	D-WP(C)/20096/2016 WP(C)/20096/2016	SUBALA KUMAR NAYAK MP		1852/2025
150	D-WP(C)/4381/2025 WP(C)/3463/2025	PRAVASH CHANDRA MAHAPATRA MP	PRAVASH CHANDRA MAHAPATRA	1853/2025
151	D-WP(C)/4387/2025 WP(C)/3423/2025	DURYADHAN BARAL MP	BIDYADHAR MANSING	1854/2025
152	D-WP(C)/4388/2025	PRADEEP KUMAR SAHOO	BIRAJA PRASANNA DAS	

	WP(C)/ /	MP		1855/2025
153	D-WP(C)/4389/2025 WP(C)/ /	SUDIP KUMAR PANDA MP	LALIT KUMAR MAHARANA	1856/2025
154	D-WP(C)/4391/2025 WP(C)/ /	FIROJ KUMAR TURUK MP	LALIT KUMAR MAHARANA	1857/2025
155	D-WP(C)/4359/2025 WP(C)/ /	DILLIP KUMAR BISWAL MP	SRINIVAS MOHANTY	1858/2025
156	D-WP(C)/1600/2025 WP(C)/1712/2025	NEHERU BEHERA MP	SANJIB MOHANTY	1859/2025
157	D-WP(C)/4392/2025 WP(C)/3460/2025	SANYASI PRADHAN MP	ADWITIYA SATPATHY	1860/2025
158	D-WP(C)/32050/2023 WP(C)/32050/2023	M/S SUNA INDUSTRIAL ENGINEERING CONSULTING & CONTRACTORS MP	PRASINJAMALABAN ROUIT	1861/2025
159	D-WP(C)/2490/2025 WP(C)/2334/2025	SANTANU KUMAR TAKRI MP	JYOTI PRAKASH PATRA	1862/2025
160	D-WP(C)/4397/2025 WP(C)/3398/2025	GITANJALI MALLA @ PARIDA MP	DEBAKANTA MOHANTY	1863/2025
161	D-WP(C)/4211/2025 WP(C)/3288/2025	CHANDAN PRADHAN MP	PAMI RATH	1864/2025
162	D-WP(C)/5104/2024 WP(C)/4627/2024	BISWA RANJAN RAY MP		1865/2025
163	D-WP(C)/4406/2025 WP(C)/ /	KRUSHNA CHANDRA PANDY MP	BHOJARAJ SETH	1866/2025
164	D-WP(C)/4368/2025 WP(C)/ /	SUPERINTENDING ENGINEER, BAISINGA CANAL MP	RABINDRANATH MAYURBHANJ	1867/2025
165	D-WP(C)/4409/2025 WP(C)/ /	BIJAY KUMAR BALIARSINGH MP	SATYA RANJAN PATI	1868/2025
166	D-WP(C)/3192/2025 WP(C)/2693/2025	SANKARSAN SWAIN MP	SANJIB MOHANTY	1869/2025
167	D-WP(C)/4361/2025 WP(C)/3410/2025	BRAJA KISHORE BEHERA MP	MANOJ PANIGRAHI	1870/2025
168	D-WP(C)/4413/2025 WP(C)/ /	MAHANTA KAUSAL KISHORE DAS MP	SUNKURU SUDHAKAR RAO	1871/2025
169	D-WP(C)/4415/2025 WP(C)/3414/2025	CUTTACK CHRISTIAN EDUCATION BOARD MP	SWAPNIL ROY	1872/2025
170	D-WP(C)/4416/2025 WP(C)/ /	BIJAY KUMAR RATH MP	SIDHESWAR MALLIK	1873/2025
171	D-WP(C)/4416/2025 WP(C)/ /	BIJAY KUMAR RATH MP	SIDHESWAR MALLIK	1874/2025
172	D-WP(C)/4362/2025 WP(C)/ /	KHIROD BISWAL MP	SRINIVAS MOHANTY	1875/2025
173	D-WP(C)/4421/2025 WP(C)/ /	DR. SANTANU KUMAR BEHERA MP	HARMOHAN DHAL	1876/2025
174	D-WP(C)/4422/2025 WP(C)/ /	LAXMI SETHY MP	NIRANJAN LENKA	1877/2025
175	D-WP(C)/34186/2024 WP(C)/20522/2024	JUDHISTHIR BARAL MP	PRAKASH KUMAR ROUIT	1878/2025
176	D-WP(C)/4424/2025 WP(C)/ /	DILLIP BAL MP	GYANESWAR SATPATHY	1879/2025
177	D-WP(C)/11070/2017 WP(C)/11070/2017	BIBHUTI BHUSAN BARAL MP	M/S.RABINDRA NATH PAL	1880/2025
178	D-WP(C)/4980/2021 WP(C)/4980/2021	RAJA NAG MP	RAJIB LOCHAN PATTNAIK	1881/2025
179	D-WP(C)/4429/2025 WP(C)/ /	THE EXECUTIVE ENGINEER ELECTRICAL MP	PRASARITA KUMAR TRIPATHY	1882/2025
180	D-WP(C)/4431/2025 WP(C)/ /	DINABANDHU MOHANTY MP	SWAPNA KUMAR OJHA	1883/2025
181	D-WP(C)/4364/2025 WP(C)/ /	SANKAR MALLICK MP	SRINIVAS MOHANTY	1884/2025
182	D-WP(C)/4432/2025 WP(C)/ /	RAJENDRA NARAYAN JENA MP	DIPTI RANJAN MOHAPATRA	1885/2025
183	D-WP(C)/4434/2025 WP(C)/ /	NISHAKAR KHUNTIA MP	SWAPNA KUMAR OJHA	1886/2025

184	D-WP(C)/4435/2025 WP(C)/3420/2025	GURUKRUPA PUBLIC SCHOOL, NABARANPUR MP	KUPRADEV ROUTRAY	1887/2025
185	D-WP(C)/4436/2025 WP(C)/ /	MINAKSHI PRADHAN MP	BIJAY JENA	1888/2025
186	D-WP(C)/54397/2024 WP(C)/3336/2025	RITA TUDU MP	MAHENDRA KUMAR SAHOO	1889/2025
187	D-WP(C)/2663/2025 WP(C)/ /	HEMANTA KUMAR MISHRA MP	SUBHRANSU BHUSAN MOHANTY	1890/2025
188	D-WP(C)/4366/2025 WP(C)/ /	LAGNAJIT SAHOO MP	SRINIVAS MOHANTY	1891/2025
189	D-WP(C)/54421/2024 WP(C)/3338/2025	SANJULATA JENA MP	MAHENDRA KUMAR SAHOO	1892/2025
190	D-WP(C)/55171/2024 WP(C)/3339/2025	CHITARANJAN NAYAK MP	DR. JITENDRA KUMAR LENKA	1893/2025
191	D-WP(C)/4441/2025 WP(C)/3466/2025	BRAHMANANDA JATA MP	PARSURAM PANDA	1894/2025
192	D-WP(C)/55168/2024 WP(C)/3342/2025	MANGURU MUNDAGADIA MP	DR. JITENDRA KUMAR LENKA	1895/2025
193	D-WP(C)/55228/2024 WP(C)/3358/2025	PRATAP KISHORE JENA MP	PRANAYANEE DASMOHAPATRA	1896/2025
194	D-WP(C)/18197/2024 WP(C)/10240/2024	LAMBODAR SADANGI MP	J.K.MISHRA 2	1897/2025
195	D-WP(C)/11374/2024 WP(C)/6012/2024	TUSHAR RANJAN BARIK MP	TANMAY MISHRA	1898/2025
196	D-WP(C)/4449/2025 WP(C)/ /	MANOJ KUMAR JAIN MP	SAROJA KANTA SAMAL	1899/2025
197	D-WP(C)/4450/2025 WP(C)/ /	KISHORE CHANDRA PRADHAN MP	ATUL TRIPATHY	1900/2025
198	D-WP(C)/50294/2024 WP(C)/30579/2024	ABHAYA PRASAD NAYAK MP	SUKANTA KUMAR NAYAK (2)	1901/2025
199	D-WP(C)/50295/2024 WP(C)/30576/2024	DIPTISH KUMAR DAS MP	SUKANTA KUMAR NAYAK (2)	1902/2025
200	D-WP(C)/50301/2024 WP(C)/30458/2024	SANJUKTA MOHANTY MP	SUKANTA KUMAR NAYAK (2)	1903/2025
201	D-WP(C)/4453/2025 WP(C)/ /	RANGALATA SWAIN MP	ASHOK KUMAR SAHOO	1904/2025
202	D-WP(C)/4456/2025 WP(C)/ /	M/S TRIVENI ENGINEERS, KEONJHAR MP	AJIT KUMAR ROY	1906/2025
203	D-WP(C)/4462/2025 WP(C)/ /	MANORAMA PANDA MP	LINGARAJ DASH	1907/2025
204	D-WP(C)/4471/2025 WP(C)/ /	RANGALATA BEHERA MP	BRAHMANANDA TRIPATHY	1908/2025
205	D-WP(C)/4478/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	1909/2025
206	D-WP(C)/4482/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	1910/2025
207	D-WP(C)/4460/2025 WP(C)/ /	SATYABADI PADHI MP	SIDHARTH SHANKAR PADHY	1911/2025
208	D-WP(C)/29538/2023 WP(C)/29538/2023	AMRUT KUMAR PANI MP		1912/2025
209	D-WP(C)/4488/2025 WP(C)/3473/2025	BABITA SAHOO MP	ASHIT KUMAR DASH	1913/2025
210	D-WP(C)/4489/2025 WP(C)/ /	SAMIR KUMAR MALLIK MP	TRILOCHAN BARIK	1914/2025
211	D-WP(C)/4495/2025 WP(C)/ /	M/S SHIVA CEMENT LTD., SUNDARGARH MP	SARADA PRASAD SARANGI	1915/2025
212	D-WP(C)/23232/2024 WP(C)/14621/2024	SWARNA PRAVA SHARMA MP	GOPAL PRASAD JENA	1916/2025
213	D-WP(C)/23227/2024 WP(C)/14628/2024	LAXMI PRIYA RAULA MP	GOPAL KRUSHNA NANDA	1917/2025
214	D-WP(C)/4515/2025 WP(C)/ /	SUBASH CHANDRA DAS MP	AMITABH MISHRA	1918/2025
215	D-WP(C)/4515/2025	SUBASH CHANDRA DAS	AMITABH MISHRA	

	WP(C)/ /	MP		1919/2025
216	D-WP(C)/4516/2025 WP(C)/ /	DEEPAK KUMAR HOTA MP	SURESH CHANDRA DASH	1920/2025
217	D-WP(C)/4518/2025 WP(C)/ /	LAXMI KANTA PADHI MP	CHITTA RANJAN PATNAIK	1921/2025
218	D-WP(C)/4521/2025 WP(C)/ /	ASHIMA RAO MP	SAMEER KUMAR DAS	1922/2025
219	D-WP(C)/4523/2025 WP(C)/ /	RAJIV LOCHAN MAHAPATRA MP	MAHENDRA KUMAR SAHOO	1923/2025
220	D-WP(C)/53572/2024 WP(C)/32625/2024	SAYED RASHAD ALI MP	D.N.MISRA	1924/2025
221	D-WP(C)/2886/2025 WP(C)/2493/2025	MAA SAMALEI SELF HELP GROUP, LAXMI MP	PERUGANAM	1925/2025
222	D-WP(C)/3110/2025 WP(C)/2660/2025	PRAGATI SELF HELP GROUP, KALAJAMUNDA MP	BHIJIT DAS	1926/2025
223	D-WP(C)/4509/2025 WP(C)/ /	SUBARNA KESHARI CHAND MP	SUSANTA KUMAR BARAL	1927/2025
224	D-WP(C)/43146/2024 WP(C)/26929/2024	DHARANIDHARA MAHANTA MP		1928/2025
225	D-WP(C)/4541/2025 WP(C)/ /	PRASANTA NAYAK MP	GYANESWAR SATPATHY	1929/2025
226	D-WP(C)/4544/2025 WP(C)/ /	UTKAL KUMAR ROUT MP	RAGHUNATH BISWAL	1930/2025
227	D-WP(C)/4500/2025 WP(C)/ /	DR. SUBHANGA KISHORE DAS MP	BISWABIHARI MOHANTY	1931/2025
228	D-WP(C)/4549/2025 WP(C)/ /	RATIKANTA MOHAPATRA MP	PRAKASH CHANDRA DASH	1932/2025
229	D-WP(C)/4512/2025 WP(C)/ /	M/S. L K BROTHERS INFRASTRUCTURE MP	PRABODHA CHANDRA NAYAK	1933/2025
230	D-WP(C)/4551/2025 WP(C)/ /	M/S. JAY DURGA SECURITY AND SERVICES MP	SUBBRAN BEHERA	1934/2025
231	D-WP(C)/16992/2024 WP(C)/9689/2024	MALAY PANI MP	SARADA DASH	1935/2025
232	D-WP(C)/4556/2025 WP(C)/ /	DR.HRUSHIKESH MEHER MP	BHOJARAJ SETHI	1936/2025
233	D-WP(C)/4557/2025 WP(C)/ /	M/S. CREATION AND CREATIONS LLP, MAKARA MP	ABHIRAM SAHOO	1937/2025
234	D-WP(C)/4554/2025 WP(C)/ /	TAPAS KUMAR SAHOO MP	GYANA RANJAN SETHI	1938/2025
235	D-WP(C)/4559/2025 WP(C)/ /	PRASANTA DAS MP	BIBHUTI BHUSAN MISHRA	1939/2025
236	D-WP(C)/4565/2025 WP(C)/ /	RAKESH KUMAR MALLICK MP	SUCHETA GUMANSINGH	1940/2025
237	D-WP(C)/4571/2025 WP(C)/ /	BHASKAR PRADHAN MP	RABINDRA NATH PRUSTY	1941/2025
238	D-WP(C)/48843/2024 WP(C)/29134/2024	M/S SOCIETY FOR ENVIRONMENTAL PROTECTION AND NATURAL RESOURCE DEVELOPMENT MP	MT,BHADRAK	1942/2025
239	D-WP(C)/4576/2025 WP(C)/ /	KONARK JUTE LTD, CUTTACK MP	PARTHA SARATHI ACHARYA	1943/2025
240	D-WP(C)/4577/2025 WP(C)/ /	KAMALA PRADHAN MP	RABINDRA NATH PRUSTY	1944/2025
241	D-WP(C)/4581/2025 WP(C)/ /	NARENDRA PRADHAN MP	RABINDRA NATH PRUSTY	1945/2025
242	D-WP(C)/4582/2025 WP(C)/ /	PRATAP MOHANTY @ PRATAP KUMAR MISHRA MP	BIJAN NAYAK	1946/2025
243	D-WP(C)/4583/2025 WP(C)/ /	SANTILATA GOCHHAYAT MP	RABINDRA NATH PRUSTY	1947/2025
244	D-WP(C)/4585/2025 WP(C)/ /	MALATI PRADHAN MP	RABINDRA NATH PRUSTY	1948/2025
245	D-WP(C)/4589/2025 WP(C)/ /	ANIMA DASH MP	SUKANTA KUMAR DALAI	1949/2025
246	D-WP(C)/4587/2025 WP(C)/ /	KANCHANABALA SAHOO MP	BIBHUTI BHUSAN MISHRA	1950/2025

247	D-WP(C)/4591/2025 WP(C)/ /	M/S AKHANDALAMANI DISTRIBUTOR MP	SIDHARTH MALLICK	1951/2025
248	D-WP(C)/4593/2025 WP(C)/ /	PAPUN DASH MP	MADAN MOHAN DAS	1952/2025
249	D-WP(C)/4595/2025 WP(C)/ /	IDMA KURAMI MP	DR. BINODA KUMAR MISHRA	1953/2025
250	D-WP(C)/4595/2025 WP(C)/ /	IDMA KURAMI MP	DR. BINODA KUMAR MISHRA	1954/2025
251	D-WP(C)/4598/2025 WP(C)/ /	M/S.URMILA BUILDERS PVT.LTD, BBSR MP	SUKANTA KUMAR DALAI	1955/2025
252	D-WP(C)/4578/2025 WP(C)/ /	SADASIBA KABI MP	BRAJA MOHAN SARANGI	1956/2025